

ITEM NO.37

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION(S)(CIVIL) NO(S). 713/2025

RAJASTHAN JUDICIAL EMPLOYEES ASSOCIATION

PETITIONER(S)

VERSUS

STATE OF RAJASTHAN & ORS.

RESPONDENT(S)

IA No. 177793/2025 - EX-PARTE AD-INTERIM RELIEF

IA No. 177794/2025 - EXEMPTION FROM FILING O.T.

Date : 29-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) : Mr. Ankur Kashyap, Adv.
Mr. Ajith S Ranganathan, Adv.
Mr. Rohit Rajershi, Adv.
Mr. Abhay Singh, Adv.
Mr. Aman Bajaj, Adv.
Mr. Purushartha Singh, Adv.
Mr. Ankur Kashyap, AOR

For Respondent(s) : Mr. Gopal Jha, Adv.
Mr. Nimish Arjoria, Adv.
Mr. Umesh Kumar Yadav, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

1. We are not inclined to entertain this petition. The writ petition is, accordingly, dismissed.
2. Pending application(s), if any, shall stand disposed of.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
ASSISTANT REGISTRAR